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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

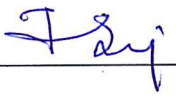
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.09.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.800/252/HDB/2018
NAME OF THE COMPANY	Serene Life sciences Pvt Ltd
NAME OF THE PETITIONER(S)	Naga Malleswara Rao Bandi Reddy & another
NAME OF THE RESPONDENT(S)	Serene Life sciences Pvt Ltd & Registrar of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Manpal Reddy V. Venkata Rami Reddy	Advocate	9000655636	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	960001255	
for Roc			

**ORDER**

Learned counsel Mr.B.Manpal Reddy and Mr.V.Venkata Rami Reddy present for Applicant. Learned counsel Mr.T.Sujan Kumar Reddy present for ROC.

Applicant filed memo seeking permission to withdraw the Application.

Permission granted.

Application is disposed of as withdrawn.

Registry is directed to communicate the copy of this order to ROC.

  
MEMBER JUDICIAL